

Intelligence inputs keep troops vigilant and help them to be in a position to repulse any attack which has been done in the Pampore attack, in which both militants were neutralized.

(c) to (e) No, Sir.

Gap in security framework in the country

317. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that there exist huge gap in security framework in the country;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by Government in next five years to reduce the gap in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) There is no gap in the security framework in the country. The law & Order situation in the country is firmly under control due to the systematic and unrelenting efforts of the Central and State Governments. The Central Government is steadfastly assisting the states in dealing with problems such as terrorism, militancy, insurgency and extremism.

Arrest by NIA

318. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to media reports that six youths picked up by NIA in connection with IS threat to Hyderabad were innocent and that they were released immediately; and

(b) if so, whether Government will consider paying adequate compensation to such victims since their reputation and social standing have been badly affected by the NIA arrests?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The National Investigation Agency (NIA) has registered a case to investigate the allegations that some youth and their accomplices have entered into a criminal conspiracy to wage war against the Government